

(b) the capacity of the new jail and whether it will be maintained by the Union Government or the Delhi State?

The Deputy Minister of Home Affairs (Shri Datar): (a) By the middle of 1956.

(b) The capacity of the new District Jail is 1,500 prisoners and it will be maintained by the Delhi State Government.

घरोंडा के ऐतिहासिक भवन

६७६. डा० सत्यवादी: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) घरोंडा, जिला करनाल, पंजाब के ऐतिहासिक भवनों की, जो आज कल पुरातत्व विभाग के अधीन हैं, ईस्वभाल तथा मरम्मत पर प्रति वर्ष कितना व्यय होता है :

(ख) १९५४-५५ में उन की मरम्मत पर कितना व्यय हुआ, और

(ग) क्या यह सच है कि इन स्मारकों की ईस्वभाल करने के लिये क्रेडिट चोकीदार न होने के कारण इन की बड़ी खराब दशा है. और इस से यात्रियों को बड़ी असुविधा होती है ?

शिक्षा मंत्री के सहायक (डा० एम एम० दास): (क) २००/- रुपये ।

(ख) २००/६ रुपये ।

(ग) घरोंडा में मुगल सराय के केवल दरवाजे के रास्तों की रक्षा की जाती है । केवल इस छोटी सी पुरानी इमारत के लिए एक अलग चोकीदार नहीं लगाया जा सकता । इस इमारत के जिस भाग की रक्षा होती है वह अच्छी दशा में है और यह पास की बड़ी सड़क से मिला हुआ है ।

GRANTS TO JAMMU AND KASHMIR

680. { Shri Asoka Mehta:
Shri Bishwa Nath Roy:

Will the Minister of Home Affairs be pleased to state:

(a) the total amount given to the Government of Jammu and Kashmir State during the period from November, 1947 to the 31st January, 1955 each year under the following heads:—

- (i) Loans,
- (ii) Grants-in-aid,
- (iii) Development work,
- (iv) Grow More Food.
- (v) Animal Husbandry,
- (vi) Food Subsidy,
- (vii) Five Year Plan,
- (viii) Community Projects,
- (ix) National Extension Service,
- (x) Scientific Research.
- (xi) Customs Grants,
- (xii) Broadcasting,
- (xiii) Road Development,
- (xiv) Health,
- (xv) Rehabilitation, and
- (xvi) Housing and other grants or loans given on the subjects other than the above;

(b) the total amount to be given under these subjects in 1955-56;

(c) the amount recovered from the Government of Jammu and Kashmir from the loans advanced since November, 1947 and the interest thereon so far; and

(d) the total interest on these loans due upto the 31st March, 1955?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Complete information is not available and is being obtained from the authorities concerned. It will be placed on the Table of the House as soon as possible.

(c) No recovery has so far been made of any loan advanced to the Jammu and Kashmir Government. In view of the financial position of the State Government, loans amounting to Rs. 452.75 lakhs due for re-payment during 1952-53, 1953-54 and

1954-55 have been renewed for a further period of five years. The interest recovered so far on the loans amounts to Rs. 86,97,000.

(d) Rs. 1,13,80,000.

I. A. S. OFFICERS

681. Shri N. Rachiah: Will the Minister of **Home Affairs** be pleased to state:

(a) the number of officers from Mysore State who have been included in the lists of Indian Administrative Service and Indian Police Service so far;

(b) how many of them have been actually appointed;

(c) whether it is a fact that the eligibility lists of Indian Administrative Service and Indian Police Service pertaining to Mysore State are pending with Government for the past three years; and

(d) if so, the reasons therefor?

The Deputy Minister of Home Affairs (Shri Datar): (a) Number of Mysore State Civil/Police Service Officers included in different Lists under the Indian Administrative/

Police Service (Extension to States) Scheme is as follows:—

	List I	List II	List III
A.S.	26	14	10 *
I.P.S.	10	7	8 †

(b) I.A.S.—47, of whom eight have since retired/died.

I.P.S.—20, of whom two have since retired.

(c) No. The special eligibility lists have been approved by the Government of India.

(d) Does not arise.

'AMRUTARA SANTAN'

682. Shri Sanganna: Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that an amount of rupees five thousand has been awarded to Shri Gopinath Mohanti, the writer of the Oriya book named "Amrutara Santan";

(b) whether it is a fact that this book is being translated into other regional languages of India; and

(c) if so, the details thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) and (c). The matter is under consideration of the Sahitya Akademi.

*Includes 1 officer also placed in List II.

†Includes 3 officers also placed in List II.